

Annexure-5

Name of Corporate debtor: Mittal Corp Limited; Date of commencement of CIRP: November 10,2021

List of creditors as on: 02nd August 2022

List of Operational Creditors (Workmen)

S. No	Name of Authorised Representative, if any	Name of Workman	Details of the claim received		Details of the Amount Claimed				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed									
					Amount of claim admitted	Nature of claim	Whether Related Party	% voting share in CoC					
1.	N K Rathi	Ram Pratap Yadav	24-11-2021	12,56,140		Gratuity	No	NA	-	-	37,134	-	
2.	N K Rathi	Prem Narayan Raikwar	24-11-2021			Gratuity	No	NA	-	-	36,467	-	
3.	N K Rathi	Chura Bahadur K.C.	24-11-2021			Gratuity	No	NA	-	-	48,750	-	
4.	N K Rathi	Deepak Patil	24-11-2021			Gratuity	No	NA	-	-	63,346	-	
5.	N K Rathi	Arjun Singh Kacchava	24-11-2021			Gratuity	No	NA	-	-	49,038	-	
6.	N K Rathi	Ashish Prajapati	24-11-2021			Gratuity	No	NA	-	-	29,423	-	
7.	N K Rathi	Deepak Kumar Mandlik	24-11-2021			Gratuity	No	NA	-	-	52,442	-	

8.	N K Rathi	Deshpal Singh Chauhan	24-11-2021		Gratuity	No	NA	-	-	29,135	-	
9.	N K Rathi	Dilip Kumar Dhekwar	24-11-2021		Gratuity	No	NA	-	-	51,923	-	
10.	N K Rathi	Dilip Singh Sisodiya	24-11-2021		Gratuity	No	NA	-	-	75,577	-	
11.	N K Rathi	Jitendra	24-11-2021		Gratuity	No	NA	-	-	48,288	-	
12.	N K Rathi	Kishore Rao Varpallivar	24-11-2021		Gratuity	No	NA	-	-	51,923	-	
13.	N K Rathi	Manoj Kumar Thakur	24-11-2021		Gratuity	No	NA	-	-	48,678	-	
14.	N K Rathi	Manoj Meena	24-11-2021		Gratuity	No	NA	-	-	54,519	-	
15.	N K Rathi	Mohammad Ahmad Khan	24-11-2021		Gratuity	No	NA	-	-	49,327	-	
16.	N K Rathi	Mohan Gour	24-11-2021		Gratuity	No	NA	-	-	49,846	-	
17.	N K Rathi	Munna Lal Shrivastav	24-11-2021		Gratuity	No	NA	-	-	69,058	-	
18.	N K Rathi	Pappu Kumar Gangle	24-11-2021		Gratuity	No	NA	-	-	44,135	-	
19.	N K Rathi	Premnath Ramsajan Gupta	24-11-2021		Gratuity	No	NA	-	-	35,654	-	
20.	N K Rathi	Rahul Nigam	24-11-2021		Gratuity	No	NA	-	-	49,327	-	
21.	N K Rathi	Rakesh Kumar Bariya	24-11-2021		Gratuity	No	NA	-	-	49,327	-	
22.	N K Rathi	Ramcharan Dangi	24-11-2021		Gratuity	No	NA	-	-	54,554	-	
23.	N K Rathi	Sharfuddin Ansari	24-11-2021		Gratuity	No	NA	-	-	60,577	-	
24.	N K Rathi	Shriniwas Singh Kushwaha	24-11-2021		Gratuity	No	NA	-	-	24,519	-	

25.	N K Rathi	Sumit Kumar Mishra	24-11-2021			Gratuity	No	NA	-	-	39,231	-	
26.	N K Rathi	Vijay Khoushi	24-11-2021			Gratuity	No	NA	-	-	29,423	-	
27.	N K Rathi	Virendra Malviya	24-11-2021			Gratuity	No	NA	-	-	24,519	-	
28.	NA	Poonam Pal	27-11-2021	9,14,485	19,035	Gratuity	No	NA	-	-	8,95,450	-	
29.	NA	Om Prakash Parmar	22-11-2021	74,712	74,712	Gratuity	No	NA	-	-	-	-	
30.	NA	Rajesh Tirole	24-11-2021	83,077	83,077	Gratuity	No	NA	-	-	-	-	
31.	NA	Ramanand Ray	22-11-2021	70,875	70,875	Gratuity	No	NA	-	-	-	-	
32.	NA	Ghanshyam Modi	22-11-2021	83,077	83,077	Gratuity	No	NA	-	-	-	-	
33.	NA	Hiralalbalee	22-11-2021	77,250	77,250	Gratuity	No	NA	-	-	-	-	
34.	NA	Surendra yadav	22-11-2021	98,135	98,135	Gratuity	No	NA	-	-	-	-	
35.	NA	Rakesh K Puri	22-11-2021	60,577	60,577	Gratuity	No	NA	-	-	-	-	
36.	NA	Sumit Pratap Singh	22-11-2021	22,933	22,933	Gratuity	No	NA	-	-	-	-	
37.	NA	Hariom Yadav	22-11-2021	91,038	91,038	Gratuity	No	NA	-	-	-	-	
38.	NA	Yugal Prasad	22-11-2021	1,06,962	1,06,962	Gratuity	No	NA	-	-	-	-	
39.	NA	Baleshwar Ram	22-11-2021	58,846	58,846	Gratuity	No	NA	-	-	-	-	
40.	NA	Dinesh Thakur	22-11-2021	65,481	65,481	Gratuity	No	NA	-	-	-	-	

41	NA	Naresh Kumar	22-11-2021	78,808	78,808	Gratuity	No	NA	-	-	-	-	
42	NA	Dayaram Choudhary		69,750	69,750	Gratuity	No	NA	-	-	-	-	
43	NA	Ratnakar Shukla	23-11-2021	1,11,058	66,433	Gratuity	No	NA	-	-	44,625	-	
44	NA	Pradeep Shah	22-11-2021	27,519	-	Gratuity	No	NA	-	-	27,519	-	
45	NA	Chandrapal Singh Ranawat		1,42,125	60,860	Gratuity	No	NA	-	-	81,265	-	
46	NA	Lalu yadav	22-11-2021	55,558	27,721	Gratuity	No	NA	-	-	27,837	-	
47	NA	Chotelalyadav	22-11-2021	77,135	44,472	Gratuity	No	NA	-	-	32,663	-	
48	NA	Sunil Kumar	22-11-2021	83,192	43,486	Gratuity	No	NA	-	-	39,706	-	
49	NA	Sudhir Kumar	22-11-2021	1,24,038	-	Gratuity	No	NA	-	-	1,24,038	-	
50	NA	Ajay Kachchiya	22-11-2021	88,615	-	Gratuity	No	NA	-	-	88,615	-	
51	NA	Rajkumar Rathi	25-11-2021	41,279	19,212	Gratuity	No	NA	-	-	22,067	-	
52	NA	Niraj Kumar	22-11-2021	1,03,385	-	Gratuity	No	NA	-	-	1,03,385	-	
53	NA	Nanak Ram Patel	25-11-2021	77,971	72,462	Gratuity	No	NA	-	-	5,509	-	
54	NA	Uttam Kumar Mishra	22-11-2021	1,68,750	79,298	Gratuity	No	NA	-	-	89,452	-	
55	NA	Nagendra Dhar Dwivedi	22-11-2021	69,865	40,734	Gratuity	No	NA	-	-	29,131	-	
56	NA	Shubhash Nigam	22-11-2021	95,500	-	Gratuity	No	NA	-	-	95,500	-	

57	NA	Sonu Sharma	22-11-2021	36,346	-	Gratuity	No	NA	-	-	36,346	-	
58	NA	Nathmal Vyas	22-11-2021	72,692	-	Gratuity	No	NA	-	-	72,692	-	
59	NA	Vinod Kumar Singh	25-11-2021	81,346	43,292	Gratuity	No	NA	-	-	38,054	-	
60	NA	Ravindra Kumar Dixit	22-11-2021	1,44,692	86,585	Gratuity	No	NA	-	-	58,107	-	
61	NA	Anoop Kumar Jain	22-11-2021	1,27,212	56,834	Gratuity	No	NA	-	-	70,238	-	
62	NA	Rajesh Tripathi	22-11-2021	97,125	53,423	Gratuity	No	NA	-	-	43,702	-	
63	NA	Akhilesh Kumar	22-11-2021	58,846	-	Gratuity	No	NA	-	-	58,846	-	
64	NA	Avnish Kumar Mishra	22-11-2021	1,68,808	85,153	Gratuity	No	NA	-	-	83,655	-	
65	NA	Ashok Jharbade	22-11-2021	41,279	20,726	Gratuity	No	NA	-	-	20,553	-	
				53,06,482	18,61,247			NA	-	-	34,45,095	-	

Notes:

1. CIRP Commencement date is November 10, 2021
2. The AR has filed a claim for gratuity on behalf of certain workmen. The total claim for Gratuity is INR 12,56,140 and the amount already held by LIC in trust towards Gratuity is NIL. The Net claim is also 12,56,140. As per Section 4(1) of the Payment of Gratuity Act, 1972, a person is eligible for gratuity on termination of his employment after he has rendered continuous service for not less than 5 years. Claims of such workmen have been rejected who have either not completed 5 years of uninterrupted service or are currently on the payroll of the Company.
3. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.